NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, COURT-II

13. IA 1665/2020 IN C.P.(IB)-4258/(MB)/2019

CORAM: SHRI H.V. SUBBA RAO, HON'BLE MEMBER (J) SHRI RAVIKUMAR DURAISAMY, HON'BLE MEMBER (T) ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.02.2021

NAME OF THE PARTIES: - IA 1665/2020 Suman Construction (Chembur) and Anr <u>IN THE MATTER OF</u> Reserve Bank of India V/s Dewan Housing Finance Corporation Limited

Section: 227 (2), 239 of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC). Ld. Counsel Mr. Yash Anand appeared for the applicant in IA 1665/2020. Ld. Counsel Mr. Rohan Rajadhyaksha appeared for the Administrator. It is confirmed by the Counsels that the pleadings have been completed in this matter and Ld. Counsel for the applicant has also filed his rejoinder. List the matter on **05.03.2021** before the regular bench.

Sd/-RAVIKUMAR DURAISAMY Member (Technical) Dated this the 9th day of Feb 2021 SUSHIL Sd/-H.V. SUBBA RAO Member (Judicial)